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Date of Order : 5.4.2007

Mr. Vinay Chhipa Advocate brief holder for
Mr. Y.K. Sharma, counsel for the applicant.

Mr. Vineet Mathur, counsel for the respondents.

The learned brief holder appearing on behalf of Mr. Y.K. Sharma, says that he does not want to press this Application. The Original Application is therefore dismissed as not pressed. The O.A. stands disposed of accordingly.

R.R.Bhandari

(R.R.Bhandari)
Admv. Member

Kuldeep Singh
(Kuldeep Singh)
Vice Chairman

cert H and M destroyed
in my presence on 03-6-14
under the supervision of
section officer (1) as per
order dated 26.4.2014

Section officer (Record)

RCG
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12/4/07

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11/4